NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1443/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE PARTIES:

ICICI Bank Limited.

V/s.

Anil Printers Limited.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Shivani Vova ilb MDPL Partners Jord
for Applicant - ICICIBank 30/1/18

2. Santa Gohil 1/6 R.R.Nai
for Respondents

30/1/18

ORDER

CP No. 1443/I&BP/NCLT/MB/MAH/2017

At request of the Petitioners Counsel, list his matter on 20.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

3u/-

B.S.V. PRAKASH KUMAR

Member (Judicial)